

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

C.S.A. No. 200/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE PARTIES: M/s. Titanium Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Jeevendra Kumar Pantry	Lawyer	Kumar

**Common Order**

**CSA 200/230-232/NCLT/MB//MAH/2017**

**CSA 201/230-232/NCLT/MB//MAH/2017**

**CSA 202/230-232/NCLT/MB//MAH/2017**

At request of the Petitioner Counsel, list this matter for hearing on 3.5.2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)